

Z
ITEM NO.41

COURT NO.12

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14308/2010

(From the judgement and order dated 06/10/2009 in AA No. 2/2008 of the
HIGH COURT OF BOMBAY AT AURANGABAD)

STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

M/S. ARK BUILDERS PVT.LTD.

Respondent(s)

(With prayer for interim relief and office report)

Date: 17/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. Chinmoy A. Khaladkar, Adv.
for Ms. Asha Gopalan Nair, Adv. (NP)

For Respondent(s)

Mr. Shyam Diwan, Sr. Adv.
Mr. Shirish K. Deshpande, Adv.
for Mr. Aniruddha P. Mayee, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Orders reserved.

(N.S.K. Kamesh)
Court Master

(S.S.R. Krishna)
Court Master